

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 212  
ANSWERED ON 02.02.2026**

**QUANTITY OF COAL OFFERED AND ACTUALLY ALLOCATED UNDER  
SHAKTI POLICY IN INDIA**

**212 # Shri Deepak Prakash:**

**Dr. Kavita Patidar:**

**Shri Shambhu Sharan Patel:**

**Smt. Rekha Sharma:**

**Shri Naresh Bansal:**

**Shri S. Selvaganabathy:**

**Shri Ryaga Krishnaiah:**

**Shri Narhari Amin:**

Will the Minister of **Coal** be pleased to state:

- (a) the category-wise details of total quantity of coal offered and actually allocated in 2025 under various components of the Scheme for Harnessing and Allocating Koyala Transparently in India (SHAKTI) Policy;
- (b) the extent to which coal linkages granted under SHAKTI Policy have been utilized for power generation capacity;
- (c) the criteria and timelines prescribed for allocation of coal linkages under the revised SHAKTI Policy; and
- (d) the measures that have been taken to ensure better utilization of coal proposed through linkage auctions and optimal use of domestic coal resources?

**ANSWER**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

**(a):** During the calendar year 2025, coal linkages to the Power Sector consumers, through auction mechanism by coal companies, have been granted under Para B (iii) & B (viii) (a) of erstwhile SHAKTI Policy, 2017. Coal India Limited has conducted multiple rounds of auctions under Para B (iii) and Para B (viii) (a) of the erstwhile SHAKTI Policy during the calendar year 2025 and the details of coal quantity booked against the coal quantity offered in these auctions is as under:

<b>SHAKTI Policy</b>	<b>Round / Tranche</b>	<b>Quantity Offered (MT*)</b>	<b>Quantity Booked (MT*)</b>
Para B (iii)	Round 7 to 9	86.81	23.81
Para B(viii) (a)	Tranche XXII and XXIII	61.29	26.47

**\* Million Tonne**

Further, during the calendar year 2025, with the recommendations of Ministry of Power, coal linkages have been allocated for 140 MW under Para B (i), 5320 MW under Para B (iv) of erstwhile SHAKTI Policy, and 11260 MW under Window-I of Revised SHAKTI Policy, 2025.

**(b):** The entire coal linkage allocated under SHAKTI Policy to the Thermal Power Plants is for the generation of electricity.

**(c):** All the Power Generating companies are eligible for coal linkages under the Revised SHAKTI Policy, 2025, as per the terms and conditions mentioned in the Policy and the criteria, timelines prescribed under the Methodology for allocation/earmarking of coal linkage under Revised SHAKTI Policy, 2025.

**(d):** Coal is offered by the coal companies as per the coal consumption norms of Central Electricity Authority (CEA)/Ministry of Power in the linkage auctions of coal for the Power sector to ensure availability of linkages for optimal utilization of domestic coal resources.

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